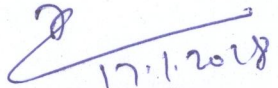


**JUDGESHIP: BOKARO**

**In compliance of the directions of the Hon'ble Acting Chief Justice, Hon'ble High Court of Jharkhand, Ranchi during Video Conferencing on 26.07.2017, the Micro Action Plan for disposal of cases during the target period from 15.01.2018 to 31.01.2018**

**Micro Action Plan by Judicial Officers at Headquarter Civil Courts, Bokaro**

<b>Sl. No.</b>	<b>Name of the Judicial Officers with designation</b>	<b>Number of cases targeted for disposal during 15.01.2018 to 31.01.2018</b>
1	Sri Sanjay Prasad, Principal District & Sessions Judge	15
2	Ms Ruchi Dayal, JM-cum Addl.Civil Judge (Jr.Div.)	10 Criminal + 01 Civil (Contested)

  
(Sanjay Prasad)

Principal District & Sessions Judge  
Civil Courts, Bokaro